

From:

Registrar General, High Court of Uttarakhand, Najpital

To.

- 1. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 2. All the District Judges, Subordinate to the High Court of Uttarakhand.
- 3. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- Judges, Family Court, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
- Chairman, State Transport Appellate Tribunal, Uttarakhand, Dehradun.
- 6. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun.
- 7 Registrar State Consumer Redressal Commission, Uttarakhand, Dehradun,
- 8. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
- 9. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 10. Secretary, Lokayukta, Uttarakhand, Dehradun.
- 11. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
- 12. Chairman, Uttarakhand Co-operative Tribunal, Dehradun,
- 13. Presiding Officer, Industrial-cum-Labour Court, Haldwani, District Nainital.
- Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, District Udham Singh Nagar.

C.L. No.

/UJALA/UHC/Admin. A/2016

Dated: January ,2016.

Subject:

Recess during winter vacation at UJALA

Sir,

On the subject noted above, I have to inform that Hon'ble the Chief Justice is pleased to permit to avail recess during winter vacation for seven days to the officers of the H.J.S. Cadre and five days to the officers of (S.D/J.D) cadre, posted at Uttarakhand Judicial and Legal Academy Bhowali, District Nainital.

You are, therefore, informed accordingly.

Yours faithfully,

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/UJALA/UHC/Admin A/2016

(D.P. Gairola)

Dated: January 18 2016.

Copy forwarded for information to:

- 1. P.P.S. to Hon'ble the Chief Justice.
- 2. P.S. to Hon'ble Judges with the request to place it before His Lordship for kind perusal.
- 3. All the Registrars of the Court.
- 4. Joint/ Deputy/ Assistant Registrars of the Court.
- I/c N.I.C., High Court of Uttarakhand, Nainital to upload this circular letter on the website of the High Court.
- 6. Librarian of the Court.
- 7. Guard file.

Registrar General